

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(APPELLATE JURISDICTION)**

**APPEAL NO. 137 OF 2015 &
IA NO. 219 OF 2015**

Dated : 21st September, 2016

In the matter of:

Bamunara Industries Welfare Association Appellant(s)
Vs.	
West Bengal Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

The court has not assembled today.

As agreed by the parties, list the matter on **9th November, 2016.**

Court Master